

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-69/2004/1088 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rousan Ara Rahman,
District & Sessions Judge,
Sribhumi.

Dated Guwahati, the 20 February, 2025.

Sub:- **Restricted holiday.**

Ref:- Your letter No. JSD/2025/1277 Dtd. 17.02.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 18.02.2025, along with station leave permission, from the evening of 17.02.2025 till the morning of 19.02.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-69/2004/ 1089 /A, dated , 20-02-25
Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]